

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).19240/2006

(From the judgement and order dated 13/07/2006 in RFA No. 827/2000 & 718/2000 of The HIGH COURT OF KARNATAKA AT BANGALORE)

A.LEWIS & ANR ETC.

Petitioner(s)

VERSUS

M.T.RAMAMURTHY & ORS.

Respondent(s)

(With prayer for interim relief and office report )

Date: 12/07/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE TARUN CHATTERJEE

HON'BLE MR. JUSTICE MARKANDEY KATJU

For Petitioner(s)

Mr. S.Balaji,Adv.

For Respondent(s)

Mr. K.K. Mani,Adv.

Mr.K.Narayanan, Adv.

Mr.Mayur R.Shah, Adv.

UPON hearing counsel the Court made the following  
ORDER

List the matter for final hearing in the month of September, 2007 on a non-miscellaneous day.

( Satish K.Yadav )  
Court Master

( Phoolan Wati Arora )  
Court Master